

SCHEDULE II**FORM B****PUBLIC ANNOUNCEMENT**

(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016)

**FOR THE ATTENTION OF THE STAKEHOLDERS OF
KHATI DESIGN PRIVATE LIMITED**

Sl. No.	PARTICULARS	DETAILS
1.	Name of corporate debtor	KHATI DESIGN PRIVATE LIMITED
2.	Date of incorporation of corporate debtor	16/12/2005
3.	Authority under which corporate debtor is incorporated/registered	RoC- Jaipur
4.	Corporate Identity No. of corporate debtor	U74994RJ2005PTC021774
5.	Address of the registered office and principal office (if any) of corporate debtor	G-73, RIICO Industrial Area, Bagru Extn. Bagru Jaipur, RJ 303007 IN (as per record of ROC)
6.	Date of closure of Insolvency Resolution Process	18.02.2021 (Date of order of Liquidation)
7.	Liquidation commencement date of corporate debtor	18.02.2021
8.	Name and registration number of the insolvency professional acting as liquidator	Satyendra Prasad Khorania Reg. No. : IBBI/IPA-002/IP-N00002/2016-2017/10002
9.	Address and e-mail of the liquidator, as registered with the Board	402, 4th Floor, OK Plus DP Metro, Opp. Pillar No. 94, New Sanganer Road, Jaipur-302019, Rajasthan E-mail: skhorania@live.com
10.	Address and e-mail to be used for correspondence with the liquidator	402, 4th Floor, OK Plus DP Metro, Opp. Pillar No. 94, New Sanganer Road, Jaipur-302019, Rajasthan E-mail: khatidesign.ip@gmail.com
11.	Last date for submission of claims	20.03.2021

Notice is hereby given that the National Company Law Tribunal, Jaipur Bench has ordered the commencement of liquidation of the KHATI DESIGN PRIVATE LIMITED on 18.02.2021.

The stakeholders of KHATI DESIGN PRIVATE LIMITED are hereby called upon to submit their claims with proof on or before 20th March, 2021, to the liquidator at the address mentioned against item No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.

Submission of false or misleading proof of claims shall attract penalties.



Satyendra Prasad Khorania

Liquidator of KHATI DESIGN PRIVATE LIMITED

Reg. No. : IBBI/IPA-002/IP-N00002/2016-2017/10002

Date: 20.02.2021

Place: Jaipur